

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **15.10.2026** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
02:00 PM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 113/2026 For Additional Docs. IA No. 1574/2026 For Exemption IA No. 1575/2026 For Stay IA No. 1576/2026	Rathinam Sundaramurugan Vs Mekalai Rajkumar & 8 Ors.	Mr. EK Kumaresan	
2.	Comp App (AT) (CH) (Ins) No. 562/2026 For Condone Delay IA No. 1571/2026	Indian Bank Vs G Subramaniam & 2 Ors	Mr. Pranava Charan	
3.	Comp App (AT) (CH) (Ins) No. 567/2026 For Stay IA No. 1588/2026 For Condone Delay IA No. 1589/2026	Indian Bank Vs G Subramaniam & 2 Ors	Mr. Pranava Charan	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 10/2026 For Stay IA No. 27/2026	Suresh Kumar G.A. Vs S Rajendran, New Liquidator of Vijay Spinners (RJPM) Pvt Ltd	Mr. V Manivannan	Ms. MS Elamathi

Admission – Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 12/2025	VC Velayudhan Nair Vs Mannam Centenary Textiles Ltd & 6 Ors	Ms. Preeti Mohan	Mr. S Eshwar R1-R3

Old Cases

(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 For Urgent Listing IA No. 405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Pvt Ltd & 3 Ors	Mr. Samuel Nagadesi, CA	Mr. Santosh Jadhav R1 R2 Mr. V Shankar, RP/R4

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 177/2025 For Stay IA No. 470/2025	Shriram Finance Ltd. Vs P. Eswaramoorthy Liquidator, Subhashri Bio Energies Pvt Ltd	Mr. P Elayarajkumar Mr. R Imayavaramban	Mr. B Dhanaraj Mr. KJ Parthasarathy
8.	Comp App (AT) (CH) (Ins) No. 404/2025 For Stay IA No. 1166/2025	Canara Bank Vs Nife Fire Systems Pvt Ltd, Rep By its liquidator, S Rajagopal	Mr. ML Ganesh	Mr. MA Shaji
9.	Comp App (AT) (CH) (Ins) No. 292/2026 For Exemption IA No. 823/2026 For Stay IA No. 824/2026	Deloitte Touche Tohmatsu India LLP Vs IDBI Bank Ltd & 2 Ors. WITH	Mr. Gautam S Raman	Mr. Pranava Charan R1

10.	Comp App (AT) (CH) (Ins) No. 293/2026 For Exemption IA No. 827/2026 For Stay IA No. 828/2026	Dr. Savan Godiawala Deloitte Touche Tohmatsu India LLP Vs IDBI Bank Ltd & 2 Ors.	Mr. Manmeet Singh	Mr. Pranava Charan R1
B. Without Interim Order				
11.	Comp App (AT) (CH) (Ins) No. 70/2026 For Stay IA No. 177/2026 For Exemption IA No. 179/2026	SA Jhan Mohammed Vs Ashish Vyas, RP, Maan Sarovar Properties Development Pvt Ltd WITH	Mr. Akhil Akbar Ali	
12.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP, Maan Sarovar Properties Development Pvt Ltd & Anr.	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness R1
13.	Comp App (AT) (CH) (Ins) No. 340/2024 For Exemption IA No. 924/2024 For Stay IA No. 925/2024 For Direction IA No. 926/2024	T. Jayamohan Vs State Bank of India, SAMB, Chennai WITH	Mr. DO Kaviyanathan	Mr. R Sugumaran
14.	Comp App (AT) (CH) (Ins) No. 341/2024 For Direction IA No. 927/2024 For Stay IA No. 928/2024 For Exemption IA No. 929/2024	T. Jayananth Vs State Bank of India, SAMB, Chennai	Mr. DO Kaviyanathan	Mr. R Sugumaran
15.	Comp App (AT) (CH) (Ins) No. 39/2025 For Exemption IA No. 146/2025	Kanumuru Raghu Rama Krishna Raju Vs Jammu And Kashmir Bank & Anr. WITH	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1
16.	Comp App (AT) (CH) (Ins) No. 40/2025	Jammu And Kashmir Bank Ltd Vs Kanumuru Raghu Rama Krishna Raju WITH	Mr. VV Sivakumar	Mr. Yogesh Kumar Jagia
17.	Comp App (AT) (CH) (Ins) No. 41/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Bharat WITH	Mr. VV Sivakumar	Mr. Yogesh Kumar Jagia
18.	Comp App (AT) (CH) (Ins) No. 42/2025 For Exemption IA No. 150/2025	Kanumuru Bharat Vs Jammu and Kashmir Bank & Anr	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in